

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 71 of 2013**

**Dated : 7<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra  
Vikas Nigam (I) Ltd. ... Appellant(s)**

**Versus**

**Mahya Pradesh Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree**

**Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Arindam Dey for R-1**

**ORDER**

We have heard the learned counsel for the parties. Written  
Submissions have been filed by both the parties.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt